

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/790/2024 in CP(IB) No.156/9/HDB/2018
NAME OF THE COMPANY	Amazon Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Sai Vijaya Raghav Traders
NAME OF THE RESPONDENT(S)	Amazon Enterprises Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/790/2024

Present: Mr. Neti Mallikarjuna Setty, Liquidator.

This application has been moved for extension of liquidation period by 1 month till 10th May, 2024. Keeping in view the submissions made in the application, the liquidation period is extended by 1 month upto 10th May, 2024. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)